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(2024) 05 NGT CK 0041

National Green Tribunal Principal Bench, New Delhi

Case No: I.A. No. 217 Of 2024 In Original Application No. 485 Of 2024

Dr. Ajay Kumar & Ors

APPELLANT

Vs

Union of India & Ors

RESPONDENT

Date of Decision: May 31, 2024

Hon'ble Judges: Prakash Shrivastava, CP; Arun Kumar Tyagi, JM; Dr. A. Senthil Vel, EM

Bench: Full Bench

Final Decision: Allowed

Judgement

- 1. I.A No. 217/2024 has been filed by the applicant for preponing the date of hearing of OA No. 485/2024.
- 2. OA No. 485/2024 was listed for consideration on 26.04.2024 when it was adjourned, since the applicant had not given the particulars of the respondents in the original application.
- 3. Applicant present in person submits that the memo of parties with full particulars of the parties have been filed on 30.04.2024. The plea in I.A No. 217/2024 is that the early hearing of the OA is necessary to protect the environment.
- 4. On due consideration I.A No. 217/2024 is allowed and the date of hearing of OA No. 485/2024 is pre-poned to 30.07.2024.